

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1904
ANSWERED ON 16.12.2025

GREEN ENERGY CORRIDOR PHASE II

1904. SHRI TEJVEER SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the progress made in connecting renewable energy to the national grid under the recently launched Green Energy Corridor Phase-II;
- (b) whether the Government is planning to expand any new PLI scheme to increase solar panel manufacturing at domestic level; and
- (c) whether the Ministry is considering introducing any new financial assistance policy for setting up community solar projects in rural areas?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) Ministry of New & Renewable Energy (MNRE) is implementing Green Energy Corridor Phase-II scheme (GEC Ph- II) in seven states viz. Gujarat, Himachal Pradesh, Karnataka, Kerala, Rajasthan, Tamil Nadu, and Uttar Pradesh to integrate approx. 20 GW of Renewable Energy (RE). Out of 91 packages 73 have been tendered and 67 have been awarded. As per the information provided by the states no RE project has been connected under GEC Ph -II so far.

(b) At present, there is no proposal under consideration in Ministry of New & Renewable Energy (MNRE), to either expand the existing Production Linked Incentive (PLI) Scheme for high efficiency solar PV modules or bring in any new PLI Scheme, to increase solar panel manufacturing at domestic level, as the present installed capacity of domestic solar panel manufacturing is around 122 GW as per MNRE's Approved List of Models and Manufacturers (ALMM), which is sufficient to cater to present domestic demand for solar panels.

(c) Ministry of New and Renewable Energy (MNRE) is implementing the New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA). Under the scheme, off-grid systems are provided to tribal and PVTG households, multi-purpose centres and public institutions in Tribal and PVTG areas where grid-connected electrification is not techno-economically feasible. However, this scheme is applicable only for PVTG/ Tribal villages and not all rural areas.
